

Possession of land in Goa

348. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:

(a) the total area in the possession of Indian Navy/Central Government/Ministry at Dabolim, Goa;

(b) the survey number of each of the parcel of land with area of each parcel of land;

(c) the approximate market price of total land;

(d) the use to which each parcel of land has been put;

(e) whether any portion of this land is in possession/occupation of Airports Authority of India (AAI); and

(f) the legal status of that land?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (f) The Indian Navy is in possession of total of 1627.19 acres of land at Dabolim, Goa. The same is being used for Naval Air Station including associated operational, administrative and training facilities and for married accommodation. 34.446 acres of the said land has been transferred to AAI.

Divulging of detailed information regarding survey number, area and use of each parcel of land is not recommended in view of national security concerns.

Delay in LCA-Tejas project

349. SHRI S. THANGAVELU: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government has asked the Defence Research and Development Organisation (DRDO) to speed up the much delayed Light Combat Aircraft (LCA)-Tejas project to meet the renewed deadline;

(b) if so, the details thereof;